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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH : NEW DELHI.

O.A. No.32 of 1994.

New Delhi this the Seventh day of January, 1994.

HON'BLE MR. J.P. SHARMA, MEMBER (J).  
HON'BLE MR. B.K. SINGH, MEMBER (A).

V.D. Mehta,  
son of Shri G.D. Mehta,  
Working as Milk Distribution Officer,  
Delhi Milk Scheme,  
Ministry of Agriculture,  
West Patel Nagar,  
New Delhi-110008,

R/o: AC-III/13-C, Shalimar Bagh,  
Delhi.

...Applicant.

(By Advocate : Shri C.B. Pillai)

VERSUS

1. Union of India, through  
Secretary to the Govt. of India,  
Dept. of Animal Husbandry & Dairying,  
Ministry of Agriculture, Krishi Bhawan,  
NEW DELHI.

2. The General Manager,  
Delhi Milk Scheme,  
Dept. of Animal Husbandry & Dairying,  
Ministry of Agriculture,  
West Patel Nagar, New Delhi-8.

3. Shri P.N. Sareen,  
A.M.D.O.,  
Delhi Milk Scheme, West Patel Nagar,  
NEW DELHI-110008.

...Respondents.

ORDER (ORAL)

Hon'ble Mr. J.P. Sharma, Member (J) :

Learned counsel for the applicant wants to withdraw the application, with liberty to file a fresh one as and when he is aggrieved by any order. The application is disposed of as withdrawn with liberty given to the applicant to assail his grievance when the cause of action arises in his favour.

  
( B.K. SINGH )  
MEMBER (A)

  
( J.P. SHARMA )  
MEMBER (J)

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